

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-101**  
IB-252/ND/2024

**IN THE MATTER OF:**

Techxpert Facilities India Private Limited

**.....Applicant**

**Vs.**

EFS Facilities Services (India) Private Limited

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 14.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Tanveer Alam, Ms. Mahjabeen, Advts.

For the Respondent :

**ORDER**

This is a petition filed under Section 9 of the IBC, 2016. Heard submissions made by the Ld. Counsel on behalf of the Petitioner. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **16.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**